

**No.A.1201/2011[79]**

**NOTIFICATION**

**[ I ]**

The Honourable the Acting Chief Justice and Judges of the High Court of Gujarat are pleased to pass the order of posting of Officers promoted to the cadre of District Judge, under Government Notification, Legal Department, No. DAJ-102011-3989-D, dated 14<sup>th</sup> December. 2011, as under:-

- 1 **Mr.R.G.Bateriwala**, 3rd (Ad-hoc) Additional District Judge and Additional Sessions Judge, Banaskantha at Deesa, on promotion, to be 3<sup>rd</sup> Additional District Judge and Additional Sessions Judge, Banaskantha at Deesa.
- 2 **Mr.D.B.Naik**, 4th (Ad-hoc) Additional District Judge and Additional Sessions Judge, Surendranagar, on promotion, to be 4th Additional District Judge and Additional Sessions Judge, Surendranagar.
- 3 **Mr.C.T.Punjabi**, 3rd Additional District Judge and Additional Sessions Judge, Sabarkantha at Himatnagar, on promotion, to continue to work as 3rd Additional District Judge and Additional Sessions Judge, Sabarkantha at Himatnagar.
- 4 **Mrs.M.D.Bhatt**, Chief Judge, Small Cause Court, Ahmedabad, on promotion, to be Judge, City Civil Court, Ahmedabad.
- 5 **Mr.S.B.Gajre**, Judge and Additional Sessions Judge, City Civil Court, Ahmedabad, on promotion, to continue to work as Judge and Additional Sessions Judge, City Civil Court, Ahmedabad.
- 6 **Mr.R.S.Mehta**, Principal Senior Civil Judge, Vadodara, on promotion, to be 5<sup>th</sup> Additional District Judge, Vadodara, vice Mr.K.J.Shukla.
- 7 **Mr.K.J.Shukla**, 5th Additional District Judge and Additional Sessions Judge, Vadodara, on promotion, to be 6th Additional District Judge and Additional Sessions Judge, Vadodara.
- 8 **Mr.H.K.Shah**, Principal Senior Civil Judge, Navsari, on promotion, to be 3<sup>rd</sup> Additional District Judge, Dahod.
- 9 **Mr.B.A.Gadhvi**, 2nd (Ad-hoc) Additional District Judge and Additional Sessions Judge, Jamnagar, on promotion, to be 2nd Additional District Judge and Additional Sessions Judge, Jamnagar.
- 10 **Mr.D.D.Rajput**, 6th (Ad-hoc) Additional District Judge, Rajkot, on promotion, to be 4<sup>th</sup> Additional District Judge, Dahod.
- 11 **Mr.Nagarbhai G.Parmar**, Chief Judicial Magistrate & Additional Senior Civil Judge, Navsari, on promotion, to be 5<sup>th</sup> Additional District Judge, Panchmahals at Godhra.

- 12 **Mr.K.T.Makhija**, 3rd (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kheda at Nadiad, on promotion, to be 3rd Additional District Judge and Additional Sessions Judge, Kheda at Nadiad.
- 13 **Mr.V.K.Pujara**, 5th (Ad-hoc) Additional District Judge and Additional Sessions Judge, Panchmahals at Godhra, on promotion, to be 6th Additional District Judge and Additional Sessions Judge, Panchmahals at Godhra.
- 14 **Mr.N.N.Parmar**, 6th (Ad-hoc) Additional District Judge and Additional Sessions Judge, Panchmahals at Godhra, on promotion, to be 7<sup>th</sup> Additional District Judge and Additional Sessions Judge, Panchmahals at Godhra.
- 15 **Mr.S.B.Patel**, Principal Senior Civil Judge, Mahesana, on promotion, to be 2<sup>nd</sup> Additional District Judge, Mahesana.
- 16 **Mr.J.P.Gadhavi**, 5th (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kheda at Nadiad, on promotion, to be 4<sup>th</sup> Additional District Judge and Additional Sessions Judge, Kheda at Nadiad.
- 17 **Mr.B.S.Upadhyaya**, (Ad-hoc) Additional District Judge and Additional Sessions Judge, City Civil Court, Ahmedabad, on promotion, to be Judge and Additional Sessions Judge, City Civil Court, Ahmedabad.
- 18 **Mr.K.J.Dasondi**, 6th (Ad-hoc) Additional District Judge, Vadodara, on promotion, to be Judge, City Civil Court, Ahmedabad.
- 19 **Mr.D.B.Patel**, 3rd (Ad-hoc) Additional District Judge and Additional Sessions Judge, Ahmedabad(Rural) at Viramgam, on promotion, to be 3rd Additional District Judge and Additional Sessions Judge, Ahmedabad(Rural) at Viramgam.
- 20 **Mrs.D.Y.Patel**, Chief Judicial Magistrate & Additional Senior Civil Judge, Gandhinagar, on promotion, to be 3<sup>rd</sup> Additional District Judge, Jamnagar.
- 21 **Mr.V.D.Charan**, 7th (Ad-hoc) Additional District Judge and Additional Sessions Judge, Rajkot at Gondal, on promotion, to be 6<sup>th</sup> Additional District Judge and Additional Sessions Judge, Rajkot at Gondal.
- 22 **Mr.D.R.Rami**, Principal Senior Civil Judge, Rajkot, on promotion, to be 5<sup>th</sup> Additional District Judge, Kachchh at Bhuj.
- 23 **Mr.P.A.Patel**, 2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Junagadh, on promotion, to be 5<sup>th</sup> Additional District Judge, Junagadh.
- 24 **Mr.Prakashchandra P.Shah**, 4th (Ad-hoc) Additional District Judge and Additional Sessions Judge, Surat, on promotion, to be 3<sup>rd</sup> Additional District Judge and Additional Sessions Judge, Surat.
- 25 **Mr.Bhanushanker G.Dave**, 2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Navsari, on promotion, to be 6<sup>th</sup> Additional District Judge, Kachchh at Gandhidham.

- 26 **Mr.P.M.Champaneri**, Officer working in the cadre of Senior Civil Judge, at present working on deputation as Judge, Labour Court (Senior Division), Bhavnagar, on promotion and repatriation and relief from the present assignment, to be 4<sup>th</sup> Additional District Judge, Bhavnagar.
- 27 **Mr.P.M.Patel**, 7th (Ad-hoc) Additional District Judge, Vadodara, on promotion, to be 7th Additional District Judge Rajkot at Gondal.
- 28 **Mr.L.S.Rabari**, (Ad-hoc) Additional District Judge and Additional Sessions Judge, Valsad, on promotion, to be Additional District Judge and Additional Sessions Judge, Valsad.
- 29 **Mr.K.B.Maghnani**, 2nd (Ad-hoc) Additional District Judge and Additional Sessions Judge, Mahesana, on promotion, to be 3<sup>rd</sup> Additional District Judge and Additional Sessions Judge, Mahesana.
- 30 **Mr.D.Y.Malik**, Metropolitan Magistrate, Ahmedabad, on promotion, to be Judge, City Civil Court, Ahmedabad.
- 31 **Mr.N.T.Solanki**, 3rd (Ad-hoc) Additional District Judge and Additional Sessions Judge, Jamnagar at Khambhalia, on promotion, to be 4<sup>th</sup> Additional District Judge and Additional Sessions Judge, Jamnagar at Khambhalia.
- 32 **Mr.S.M.Singal**, Chief Judicial Magistrate & Additional Senior Civil Judge, Dahod, on promotion, to be 5<sup>th</sup> Additional District Judge, Dahod.
- 33 **Mr.J.R.Padvi**, 2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Mahesana, on promotion, to be 2<sup>nd</sup> Additional District Judge, Bharuch.
- 34 **Mr.M.M.Gandhi**, (Ad-hoc) Additional District Judge, at present working on deputation as Secretary, High Court Legal Services Committee, on the establishment of High Court of Gujarat, on promotion and repatriation and relief from the present assignment, to be 4<sup>th</sup> Additional District Judge, Banaskantha at Palanpur.
- 35 **Mr.I.D.Patel**, 3rd (Ad-hoc) Additional District Judge and Additional Sessions, Surat, on promotion, to be 4<sup>th</sup> Additional District Judge and Additional Sessions Judge, Surat.
- 36 **Mr.P.F.Christian**, Officer working in the cadre of Senior Civil Judge, at present working on deputation as Deputy Secretary, Legal Department, Gandhinagar, on promotion and repatriation and relief from the present assignment, to be 2<sup>nd</sup> Additional District Judge, Gandhinagar.
- 37 **Mr.V.A.Darbar**, Principal Senior Civil Judge, Surendranagar, on promotion, to be 5<sup>th</sup> Additional District Judge, Surendranagar.
- 38 **Mr.B.N.Makwana**, Officer working in the cadre of Senior Civil Judge, at present working on deputation as Judge, Labour Court (Senior Division), Jamnagar, on promotion and repatriation and relief from the present assignment, to be 5<sup>th</sup> Additional District Judge, Jamnagar.

- 39 **Mr.B.L.Jadav**, Chief Judicial Magistrate & Additional Senior Civil Judge , Ahmedabad (Rural), on promotion, to be 4<sup>th</sup> Additional District Judge, Ahmedabad (Rural).
- 40 **Mr.R.G.Vekaria**, 3rd (Ad-hoc) Additional District Judge and Additional Sessions Judge, Bharuch, on promotion, to be 3<sup>rd</sup> Additional District Judge and Additional Sessions Judge, Bharuch.
- 41 **Mrs.P.J.Agrawat**, Officer working in the cadre of Senior Civil Judge, at present working on deputation as Judge, Labour Court (Senior Division), Surendranagar, on promotion and repatriation and relief from the present assignment, to be 6<sup>th</sup> Additional District Judge, Jamnagar.
- 42 **Mr.D.M.Vyas**, Principal Senior Civil Judge, Porbandar, on promotion, to be 2<sup>nd</sup> Additional District Judge, Porbandar,
- 43 **Mr.M.N.Mansuri**, 3rd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Mahesana, on promotion, to be 8<sup>th</sup> Additional District Judge, Rajkot.
- 44 **Mr.S.J.Raje**, 4th Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Junagadh, on promotion, to be 8<sup>th</sup> Additional District Judge, Panchmahals at Godhra.
- 45 **Mr.K.R.Upadhyay**, Principal Senior Civil Judge, Jamnagar, on promotion, to be 7<sup>th</sup> Additional District Judge, Jamnagar.
- 46 **Mr.P.C.Joshi**, Chief Judicial Magistrate & Additional Senior Civil Judge , Sabarkantha at Himatnagar, on promotion, to be 4<sup>th</sup> Additional District Judge, Sabarkantha at Himatnagar.
- 47 **Mr.P.S.Brahmbhatt**, Officer working in the cadre of Senior Civil Judge, at present working on deputation as Judge, Labour Court (Senior Division), Ahmedabad, on promotion and repatriation and relief from the present assignment, to be 9<sup>th</sup> Additional District Judge, Rajkot.
- 48 **Mr.H.B.Raval**, 5th Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Junagadh, on promotion, to be 6<sup>th</sup> Additional District Judge, Junagadh.

[ II ]

Their Lordships are further pleased to pass the order of posting of Officers promoted as (Ad-hoc) District Judge, under Government Notification, Legal Department, No.DAJ-102011-3989-D, dated 14<sup>th</sup> December, 2011 and under High Court Select List No.RC/1250/2011, dated 24<sup>th</sup> November, 2011:

- 1 **Mr.N.M.Vyas**, (Ad-hoc) Additional District Judge and Additional Sessions Judge, City Civil Court, Ahmedabad, on promotion, to continue to work as (Ad-hoc) Additional District Judge and Additional Sessions Judge, City Civil Court, Ahmedabad.

- 2 **Mr.A.I.Raval**, Additional Chief Judicial Magistrate (CBI Court No.1.), Ahmedabad (Rural), on promotion, to be (Ad-hoc) Additional District Judge, City Civil Court, Ahmedabad.
- 3 **Ms.R.M.Vhora**, 6th (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kheda at Nadiad, on promotion, to be 5th (Ad-hoc) Additional District Judge and Additional Sessions Judge, Kheda at Nadiad.
- 4 **Mr.M.M.Babi**, (Ad-hoc) Additional District Judge and Additional Sessions Judge, Narmada at Rajpipla, on promotion, to continue to work as (Ad-hoc) Additional District Judge and Additional Sessions Judge, Narmada at Rajpipla.
- 5 **Mr.S.V.Vyas**, Chief Judicial Magistrate & Additional Senior Civil Judge, Vadodara, on promotion, to be 7<sup>th</sup> (Ad-hoc) Additional District Judge, Vadodara.
- 6 **Mr.D.J.Chhatbar**, Principal Senior Civil Judge & Additional Chief Judicial Magistrate, Dhrangadhra, on promotion, to be 6th (Ad-hoc) Additional District Judge, Kheda at Nadiad.
- 7 **Mr.K.A.Pathan**, Principal Senior Civil Judge, Rajpipla, on promotion, to be 2<sup>nd</sup> (Ad-hoc) Additional District Judge, Anand.
- 8 **Mr.M.A.Kadiwala**, 5th (Ad-hoc) Additional District Judge, Banaskantha at Palanpur, on promotion, to be 9<sup>th</sup> (Ad-hoc) Additional District Judge, Panchmahals at Godhra.
- 9 **Mr.N.M.Karovadiya**, Chief Judicial Magistrate & Additional Senior Civil Judge , Bharuch, on promotion, to be 7<sup>th</sup> (Ad-hoc) Additional District Judge, Kachchh at Bhuj.
- 10 **Mr.A.K.Gupta**, 8th (Ad-hoc) Additional District Judge, Rajkot at Gondal, on promotion, to be 8th (Ad-hoc) Additional District Judge, Vadodara, vice Mr.Y.C.Joshi.
- 11 **Mr.J.B.Dhadhal**, 2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Ahmedabad (Rural) at Ahmedabad, on promotion, to be 5<sup>th</sup> (Ad-hoc) Additional District Judge, Ahmedabad (Rural).
- 12 **Mr.A.I.Shekh**, Chief Judicial Magistrate & Additional Senior Civil Judge, Porbandar, on promotion, to be 5<sup>th</sup> (Ad-hoc) Additional District Judge, Surat.
- 13 **Mr.H.C.Vora**, 2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Gandhinagar, on promotion, to be (Ad-hoc) Additional District Judge, City Civil Court, Ahmedabad.
- 14 **Mr.A.M.Raval**, Chief Judicial Magistrate & Additional Senior Civil Judge, Nadiad, on promotion, to be 10<sup>th</sup> (Ad-hoc) Additional District Judge, Rajkot.
- 15 **Mr.K.M.Dave**, 2nd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Anand, on promotion, to be 11<sup>th</sup> (Ad-hoc) Additional District Judge, Rajkot.

- 16 **Mr.B.G.Doshi**, 3rd Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Ahmedabad (Rural) at Ahmedabad, on promotion, to be 6<sup>th</sup> (Ad-hoc) Additional District Judge, Ahmedabad (Rural).
- 17 **Mr.A.N.Joshi**, (Ad-hoc) Additional District Judge and Additional Sessions Judge, Sabarkantha at Modasa, on promotion, to be 5<sup>th</sup> (Ad-hoc) Additional District Judge and Additional Sessions Judge, Sabarkantha at Modasa.
- 18 **Mr.V.G.Trivedi**, Principal Senior Civil Judge, Surat, on promotion, to be 12<sup>th</sup> (Ad-hoc) Additional District Judge, Rajkot.
- 19 **Mr.D.L.Patel**, Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Ankleshwar, on promotion, to be 6<sup>th</sup> (Ad-hoc) Additional District Judge, Surat, vice Mr.D.D.Thakkar.
- 20 **Mr.H.A.Dave**, Judge, Small Cause Court, Ahmedabad, on promotion, to be 5<sup>th</sup> (Ad-hoc) Additional District Judge, Bhavnagar.
- 21 **Ms.K.R.Prajapati**, Chief Judicial Magistrate & Additional Senior Civil Judge, Patan, on promotion, to be 3<sup>rd</sup> (Ad-hoc) Additional District Judge, Anand.
- 22 **Mr.S.V.Christian**, Additional Senior Civil Judge & Additional Chief Judicial Magistrate, Deesa, on promotion, to be 5<sup>th</sup> (Ad-hoc) Additional District Judge, Banaskantha at Deesa.

### [ III ]

Their Lordships are further pleased, in exercise of the powers conferred by Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973 (II of 1974) to appoint Officers named in the Schedule hereto as Additional Sessions Judge, for the Sessions Division shown against their respective name:-

#### : SCHEDULE :

Sr.No.	Name of the Officer	Sessions Division
1.	Mrs.M.D.Bhatt	Ahmedabad City
2.	Mr.R.S.Mehta	Vadodara
3.	Mr.H.K.Shah	Dahod
4.	Mr.D.D.Rajput	Dahod
5.	Mr.Nagarbhai G.Parmar	Panchmahals
6.	Mr.S.B.Patel	Mahesana
7.	Mr.K.J.Dasondi	Ahmedabad City
8.	Mrs.D.Y.Patel	Jamnagar
9.	Mr.D.R.Rami	Kachchh
10.	Mr.P.A.Patel	Junagadh
11.	Mr.Bhanushanker G.Dave	Kachchh
12.	Mr.P.M.Champaneri	Bhavnagar
13.	Mr.P.M.Patel	Gondal
14.	Mr.D.Y.Malik	Ahmedabad City
15.	Mr.S.M.Singal	Dahod
16.	Mr.J.R.Padvi	Bharuch

Sr.No.	Name of the Officer	Sessions Division
17.	Mr.M.M.Gandhi	Banaskantha
18.	Mr.P.F.Christian	Gandhinagar
19.	Mr.V.A.Darbar	Surendranagar
20.	Mr.B.N.Makwana	Jamnagar
21.	Mr.B.L.Jadav	Ahmedabad (Rural)
22.	Mrs.P.J.Agrawat	Jamnagar
23.	Mr.D.M.Vyas	Porbandar
24.	Mr.M.N.Mansuri	Rajkot
25.	Mr.S.J.Raje	Panchmahals
26.	Mr.K.R.Upadhyay	Jamnagar
27.	Mr.P.C.Joshi	Sabarkantha
28.	Mr.P.S.Brahmbhatt	Rajkot
29.	Mr.H.B.Raval	Junagadh
30.	Mr.A.I.Raval	Ahmedabad City
31.	Mr.S.V.Vyas	Vadodara
32.	Mr.D.J.Chhatbar	Kheda
33.	Mr.K.A.Pathan	Anand
34.	Mr.M.A.Kadiwala	Panchmahals
35.	Mr.N.M.Karovadiya	Kachchh
36.	Mr.A.K.Gupta	Vadodara
37.	Mr.J.B.Dhadhal	Ahmedabad (Rural)
38.	Mr.A.I.Shekh	Surat
39.	Mr.H.C.Vora	Ahmedabad City
40.	Mr.K.M.Dave	Rajkot
41.	Mr.B.G.Doshi	Ahmedabad (Rural)
42.	Mr.V.G.Trivedi	Rajkot
43.	Mr.D.L.Patel	Surat
44.	Mr.H.A.Dave	Bhavnagar
45.	Mrs.K.R.Prajapati	Anand
46.	Mr.S.V.Christian	Banaskantha

High Court of Gujarat, at Sola,  
Ahmedabad – 380 060.  
Date : December 30 , 2011

(G.R.Udhwani)  
Registrar General

**No. A.1201/2011[79]**

**Copy, for information to :-**

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, **Gandhinagar**. (By letter).
2. The Principal Judge, City Civil Court, **Ahmedabad**.
3. The Principal District Judge, \_\_\_\_\_
4. The President, Industrial Court, **Ahmedabad**.

5. The Chief Metropolitan Magistrate, **Ahmedabad**.
6. The Chief Judge, Small Cause Court, **Ahmedabad**.
7. The Treasury Officer, \_\_\_\_\_
8. \_\_\_\_\_, Esquire
9. The Manager, Government Central Press, Gandhinagar (For publication  
in the Gujarat Government Gazette, Part-I, Central Section).

By order of the Honourable the Acting  
Chief Justice and Judges of the High  
Court of Gujarat.

High Court of Gujarat, at Sola,  
Ahmedabad – 380 060.  
Date : December 30 , 2011

**Registrar General**